

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 2320
(TO BE ANSWERED ON 21.12.2022)

VACANCIES FOR PERSONS WITH BENCHMARK DISABILITIES

2320. SHRI RAHUL GANDHI:

Will the **PRIME MINISTER** be pleased to state:

- (a) the current status of filling up of vacancies reserved for persons with benchmark disabilities in the Central Government;
- (b) the details of vacancies reserved for persons with benchmark disabilities, group-wise;
- (c) the details of persons with benchmark disabilities recruited since 2018, Ministry-wise;
- (d) the measures initiated by the Government to create public awareness and assist candidates with benchmark disabilities in applying for relevant posts; and
- (e) the measures being taken by the Government to create accessible workplaces for persons with benchmark disabilities?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (c): Filling of vacancies for persons with benchmark disabilities is a continuous process. With the enactment of 'The Rights of Persons with Disabilities Act, 2016', four per cent of the total number of vacancies to be filled up by direct recruitment, in the cadre strength, in each group of posts, i.e. Group A, B and C, are reserved for such persons in the following manner-

Categories	Percentage
(a) blindness and low vision	1%
(b) deaf and hard of hearing	1%
(c) locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid attack victims and muscular dystrophy	1%
(d) autism, intellectual disability, specific learning disability and mental illness	
(e) multiple disabilities from amongst persons under clauses (a) to (d) including deaf-blindness in the posts identified for each disability	1%

From the year 2018 to 2021, 4798 persons with benchmark disabilities have been recruited through direct recruitment in the posts and services of the Central Government as per data provided by various Ministries/Departments of the Central Government including their attached and subordinate offices.

(d): Facility of Scribes for written examination / computer based examination are provided to the Persons with Benchmark Disability candidates having benchmark disabilities in the category of blindness, locomotor disability (Both Arms Affected) and cerebral palsy if desired by the candidates and to the remaining candidates of Persons with Benchmark Disabilities on production of certificate from the Chief Medical Officer/Civil Surgeon/ Medical Superintendent of a Government Health Care Institution at the time of examination. Compensatory time of twenty minutes per hour is also provided to such candidates. All such provisions are included in the notices of examination.

(e): The measures already specified as per “Harmonised Guidelines & Standards for Universal Accessibility in India 2021”, “Handbook on Barrier Free and Accessibility” and other manuals issued by Ministry of Housing and Urban Affairs/Central Public Works Department from time to time are being followed to create accessible workplace for persons with benchmark disabilities.
